

of Prophylaxis against nutritional anaemia and against blindness due to Vitamin 'A' deficiency.

**Coverage of Time Rated Employees  
under ESI Act**

**280. SHRI HANNAN MOLLAH:** Will the Minister of LABOUR be pleased to state:

(a) whether the attention of Government has been drawn to the fact that as a result of introduction of new formula by the Calcutta Regional Office of the ESI Corporation for the coverage of time rated employees under ESI Act, about 2 lakh jute mill workers will be deprived of ESI benefits; and

(b) if so, the steps Government propose to take to safeguard the interests of the large number of time-rated jute mill workers?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):  
(a) Yes, Sir.

(b) There was some misunderstanding regarding the method of calculation of monthly wages. The matter has been examined by the Headquarters Office of the ESI Corporation and suitable clarification has been given to Regional Director. As a result, there has been no decoverage of time-rated employees of the jute mills.

[*Translation*]

**Young Women Health Development  
Programme**

**281. SHRI PRAHLAD SINGH PATEL:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government had introduced programme entitled 'Young Women Health Development Programme:

(b) if so, the names of places where it was introduced and the duration thereof; and

(c) the latest position with regard to this programme?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) to (c). The Indian Council of Medical Research have launched a research project entitled 'Young Women's Health and Development Programme' in July, 1988. The Project is currently on-going in the States of Tamil Nadu, Maharashtra and Haryana. The main objective of the project is to improve the status of rural women through improvement in health and family life education, non-formal education, imparting vocational skills and improvement in self esteem of the girls by making them self confident and self reliant. The baseline survey in the project is over. The intervention which consists of training curriculum towards achieving the above objectives is being administered to the girls in Yuvati Kendras established in selected villages. The intersectoral linkages between Department of Health, Education, adult education and skill building etc. is also being established at the district as well as in block level.

**Improvement in NTC Mills**

**282. SHRI KALPNATH SONKAR:** Will the Minister of TEXTILES be pleased to state:

(a) the steps being taken by Government for the improvement of textiles mills in eastern Uttar Pradesh under National Textiles Corporation;

(b) the names of mills closed due to strike and lockout during the last one year with reasons therefor; and

(c) the steps being taken by Government for protecting the interests of the workers?

**THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV):** (a) Out of three mills run by NTC in Eastern Uttar Pradesh, Modernisation proposal at an investment of Rs. 479 lakhs has been approved in respect of Swadeshi Cotton Mills, Maunath Bhajan and is under implementation. In respect of Swadeshi Cotton Mills, Naini and Raibareli Textile Mills, Raibareli, Modernisation Schemes are under consideration/under preparation.

(b) No textile mill under NTC was closed due to strike and or lockout during the last one year in eastern Uttar Pradesh.

(c) Does not arise.

[English]

**Strike by Junior Doctors in Dr. R.M.L. Hospital**

283. **SHRIMATI CHENNUPATI VIDYA:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government have taken note of the Junior doctors strike in R.M.L. Hospital recently;

(b) if so, the details of their grievances; and

(c) the action taken by Government in this regard?

**THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):**

(a) During the recent past, there has been no strike by Junior doctors in Dr. R.M.L. Hospital.

(b) and (c). Does not arise.

[Translation]

**Increase in Rates of Land for Housing Societies**

284. **SHRI MADAN LAL KHURANA:**  
**SHRI MADHAVRAO SCINDIA:**  
**SHRI K.S. RAO:**  
**SHRISARJUPRASAD SAROJ:**  
**SHRI C.P. MUDALA GIRIYAPPA:**

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the present number of registered Co-operative Group Housing Societies in Delhi;

(b) whether it is a fact that the Delhi Administration had sharply increased the rates of the land to be allotted to these cooperative societies;

(c) whether it is a fact that rates of land now reduced by Government are still high and are not acceptable to the people of Delhi;

(d) the previous, enhanced and the present rates thereof;

(e) the steps being taken by Government to further reduce the rates of land;

(f) whether D.D.A. has prepared any seniority list of Cooperative Group Housing Societies for allotting land to them in Papan Kalan; and

(g) if so, the details thereof and when the land is likely to be allotted to these societies?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):** (a) 2,017.

(b) to (e). The details of rates of land zone wise are given as under:—